

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00857/2017

Jabalpur, this Tuesday, the 24th day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Kamruddin
aged about 39 years
S/o Sirajuddin
Working as Cook,
Railway Hospital
West Central Railway
Bhopal R/o R.B.1,
123/B West Central
Railway Colony
Bhopal 462001
Mob:9131708347 Email NILL

-Applicant

(By Advocate –None)

V e r s u s

1. Union Of India,
Through its General Manager
West Central Railway,
Indira Market
Jabalpur (M.P.) 482001

2. Divisional Railway Manager (Personnel)
Western Central Railways,
Bhopal M.P.-462001

3. Chief Medical Officer,
Railway Hospital,
Western Central Railway
Bhopal M.P.462001

- Respondents

(By Advocate –Shri Sapna Usrethe)

O R D E R (Oral)**By Navin Tandon, AM:-**

None for the applicant.

2. On perusal of the order sheet, it is observed that no one is appearing on behalf of the applicant from the last two occasions i.e. on 07.03.2018, 03.05.2018 and today also when the matter was called neither the applicant nor his counsel appeared. It appears that the applicant has lost interest in pursuing the matter.

3. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, O.A. is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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